

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 04th May, 2026

No. 124 A: The Court has been pleased to direct the Principal Judge, Family Court, Garhwa to hold Camp Court at the Sub-Divisional Civil Court, Nagar Untari, Garhwa for two (02) days every month.

By order of the Court


Sd./- **Satya Prakash Sinha**

Registrar General

Memo No. 1830 /Apptt.

Dated, Ranchi the 04 /05/2026

Copy forwarded to the Central Project Co-ordinator, e-Court Project, High Court of Jharkhand, Ranchi, for taking necessary steps for uploading on the official Website of this Court.


Registrar General